

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:3845

ANSWERED ON:17.05.2006

CHARTER OF RIGHTS AND DUTIES FOR MEDICAL PERSONNEL /PATIENTS

Chowdhury Shri Adhir Ranjan

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government proposes to bring out a charter of rights and duties for medical personnel and patients in the country;
- (b) if so, the details thereof and the reasons therefor; and
- (c) the time by which the charter is likely to be brought out?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE (SMT. PANABAKA LAKSHMI)

(a) to (c) The Government has advised the medical institutions/hospitals working under its control to formulate Citizens' Charter including rights of the users of health services and duties of service providers. The duties and responsibilities of medical professionals vis a vis patients are also regulated by the provisions contained in "Indian Medical Council (Professional Conduct, Etiquette and Ethics) Regulations 2002.